

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 51/AM12
HELD ON 21.03.2012 (HELD ON 23.03.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 51/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 21.03.2012 (held on 23.03.2012) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-252	LLOYD INSULATIONS (INDIA) PVT. LTD.	HQ F. No. 01/80/050/01256/AM05/DES-VII	Status: Approved
NC No.: 51/AM12 Dated:	Adv. Lic. No.	RLA F. No.	

23.03.2012

0510148832 dated 17.01.2005

05/24/040/00538/AM05

Request: Fixation of adhoc norms for the export products
(POLYISOCYNURATE) PIPE SECTION and (ii) PIR

(i) PIR
(POLYISOCYNURATE) SLAB FOR PIPE.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46016/29/2012-PC.II dated 23.03.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PIR (Polyisocynaurate) Pipe Section Density 40 +/- 2 kg/m ³	30309 Meter	1. Isocynate Suprasec – 5090	37.609 MT
2. PIR (Polyisocynaurate) Slab for Pipe Density 40+/-2 kg/m ³ (Total net weight 53.19 MT)	2087 Sq. Meter	2. Polyol Daltofoam MM 67813	20.900 MT

Case No. A-253	EVERSHINE RUBBER PVT. LTD.	HQ F. No. 01/87/162/00165/AM12/DES-VII	Status: Deferred
NC No.: 51/AM12 Dated: 23.03.2012	Adv. Lic. No. 1210007553 dated 24.03.2011	RLA F. No. 12/21/076/00017/AM11	

Request: Issuance of clarification regarding description of export product
1709.

mentioned at SION A-

Decision: A copy of reply received from firm has been forwarded to DIPP on 15.03.2012. Comments of DIPP are awaited.

Deferred for two weeks.

Case No. A-254	SMI COATED PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00017/AM10/DES-VII	Status: Deferred
NC No.: 51/AM12 Dated: 23.03.2012	Adv. Lic. No. 0310516161 dated 17.04.2009	RLA F. No. 03/95/040/00005/AM10	

Request: Modification in the description of Export Product and Import 1 and 2.

Item No.

Decision: A copy of representation has been forwarded to D/o C&PC on 05.03.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-255	PUNEET RESIN	HQ F. No. 01/87/050/00360/AM09/DES-VII	Status: Deferred
NC No.: 51/AM12 Dated: 23.03.2012	Adv. Lic. No. 0310482914 dated 19.08.2008	RLA F. No. 03/95/040/00424/AM09	

Request: Issuance of EODC against in respect of Advance Authorization No. 19.08.2008 against Shipping Bill No. 6615232 dated 27.08.2009.

0310482914 dated

Decision: The Committee again considered the request of firm and decided to defer the case for want of comments from D/o C&PC.

Deferred for two weeks.

	POUCHES PRIVATE LIMITED	23.03.2012	
HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:11.04.2012
Decision: A D/L No. 46011/83/2009-PC.II dated 23.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

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Case No.:2/27/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Rejected				
HQ File :01/87/050/00215/AM12/	RLA File :31/83/040/00124/AM12/	Lic.No/Date:3110050483 21.09.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39269099	63/0- SPACER THRUST/ THRUST WASHER MADE OUT OF PHENOLIC MOULDING COMPOUND GRADE 04568 BLACK COUPLING FOR DISK BREAK CALIPER	1818.000	K.G	761738.00	16650.00 US\$	
				Total	761,738.00	16,650.00	
Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39094090	PHENOLIC MOULDING COMPOUND GRADE 04568 BLACK THERMOSETT PLASTIC	2000.000	K.G	361600.00	7768.00 US\$	Value & Qty
				Total	361,600.00	7,768.00	
Decision: The Committee discussed the case in light of Deficiency letter issued by D/o C&PC vide D/L No.							

46011/34/2011-PC.II dated **15.12.2011** to firm, followed by repeated reminders from DGFT on **13.01.2012, 27.01.2012 and 17.02.2012 (Final Reminder)** giving **15 days** time to firm for submission of information. The Committee observed that the firm failed to furnish information despite repeated reminders. Hence, the Committee was unable to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

3	Case No.: 10/34/87-ALC1/2011	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00260/AM12/	RLA File :03/95/040/00536/AM12/	Lic.No/Date:0310659423 13.10.2011	Defer Date:11.04.2012
	Decision: A D/L dated 06.03.2012 issued by firm giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

4	Case No.: 11/34/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00261/AM12/	RLA File :03/95/040/00566/AM12/	Lic.No/Date:0310660403 18.10.2011	Defer Date:04.04.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 31.01.2012. Comments of D/o C&PC are awaited.			

5	Case No.: 5/40/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00308/AM12/	RLA File :34/24/040/00114/AM12/	Lic.No/Date:3410032024 24.10.2011	Defer Date:11.04.2012
	Decision: A D/L No. 46011/72/2008-PC.II dated 25.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 21.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

6	Case No.:1/40/84-ALC3/2011	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/84/050/00298/AM12/	RLA File :11/24/040/00043/AM12/	Lic.No/Date:1110026185 18.11.2011	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

7	Case No.:15/43/87-ALC1/2011	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00343/AM12/	RLA File :05/23/040/00325/AM12/	Lic.No/Date:0510309813 29.11.2011	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

8	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date:11.04.2012
	Decision: A D/L No. 46011/24/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.			

9	Case No.:12/38/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938 12.12.2011	Defer Date:11.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 06.03.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

10	Case No.:1/43/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00329/AM12/	RLA File :03/94/040/00785/AM12/	Lic.No/Date:0310669997 12.12.2011	Defer Date:11.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 06.03.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

11	Case No.:2/39/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00290/AM12/	RLA File :03/94/040/00782/AM12/	Lic.No/Date:0310671251 16.12.2011	Defer Date:11.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 06.03.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

12	Case No.:3/39/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00291/AM12/	RLA File :03/94/040/00783/AM12/	Lic.No/Date:0310671258 16.12.2011	Defer Date:11.04.2012
	Decision: A D/L No. 46011/60/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 06.03.2012 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

	Case No.:6/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT	Meet No/Date:51/87-ALC1/2011	Status: Deferred
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13		LTD	23.03.2012	
	HQ File :01/87/050/00334/AM12/	RLA File :03/94/040/00793/AM12/	Lic.No/Date:0310671428 19.12.2011	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

Case No.:4/43/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Approved
HQ File :01/87/050/00332/AM12/	RLA File :02/24/040/00168/AM12/	Lic.No/Date:0210171184 21.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100020	62/0- Fluid 100/ Fluid 200/ Fluid 350/Fluid 500/ Fluid 1000 (Silicone Oil / Silicone Fluid / Dimethyl Polysiloxane) Packed in MS drums of 200kgs each	48.000	M.T	5554560.00	105600.00 US\$
2	39100020	62/0- Fluid 100/ Fluid 200/ Fluid 350/Fluid 500/ Fluid 1000 (Silicone Oil / Silicone Fluid /Dimethyl Polysiloxane)	1152.000	M.T	127249920.00	2419200.00 US\$
3	39100020	62/0- Wacker AM 6/ Wacker AM9 / wacker AM1 / Texigso (Amino Functional Fluid)	200.000	M.T	41291000.00	785000.00 US\$
4	39100020	62/0- Wacker AM 928/ Wacker AM8 (Amino Functional Fluid)	150.000	M.T	22881000.00	435000.00 US\$
5	38099110	62/0- Wacker Powersoft 180 TH S- 180/ Powersoft 180 (Amino Micro Emulsion)	300.000	M.T	45762000.00	870000.00 US\$
6	39100020	62/0- Wacker AM 927 (Amino Functional Fluid)	60.000	M.T	8205600.00	156000.00 US\$
		62/0- Wacker F 41 M				

7	39100090	(Emulsion of Dimethyl Fluid)	120.000	M.T	7890000.00	150000.00 US\$
8	38099110	62/0- Wacker Finish CT 181 M / Wacker Finish CT 963 E (Amino Micro Emulsion)	25.000	M.T	2301250.00	43750.00 US\$
				Total	261,135,330.00	4,964,550.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39100090	Poly Dimethyl Siloxane (Wacker PDM siloxane)	849830.500	K.G	124269015.00	2362528.79 US\$	Qty
2	39100090	Mixture of Methyl Cyclo Siloxne with Water :Kondensat Polymer or HTV Silicone Rubber LGS/Siliconoel AKCLGS/ Cyclen LGS /Mixture 1/ F 910 Silicone Fluid / Drains & Purges Gums/ AK Fluid HTV LGS / Destillat Kondensat V LGS /HTV Polymer LGS /Wacker	1013742.000	K.G	39992122.00	760306.50 US\$	Qty
3	73269000	45 IG 210 ltrs Empty MS Drums/ 210 ltr Open top empty MS Drum	240.000	Number	568080.00	10800.00 US\$	Qty
4	39100090	Wacker Silicone Fluid AK 10	3300.000	K.G	624888.00	11880.00 US\$	Qty
5	29310090	Silane PC 1220/ Geniosil GF 95/ Organo Silane AE 311	46805.000	K.G	24003944.25	456348.75 US\$	Qty
6	34021190	Lutensol TO 108/ / MARLIPAL O13/109	46200.000	K.G	7776384.00	147840.00 US\$	Qty
7	34021190	Lutensol TO 5 / MARLIPAL O 13/50	46875.000	K.G	7890000.00	150000.00 US\$	Qty
8	34021190	Lutensol TO 6 / Marlipol O 13/60	2025.000	K.G	340848.00	6480.00 US\$	Qty
				Total	205,465,281.25	3,906,184.04	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/71/2004-PC.II dated 09.03.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1 & 2. Fluid 100/Fluid	1 kg	1. Poly Dimethyl Siloxane (Wacker	0.364 kg

200/Fluid 350/Fluid 500/Fluid 1000 (Silicone Oil/Silicone Fluid/Dimethyl Polysiloxane)		PDM siloxane)	
		2. Mixture of Methyl Cyclo Siloxne with Water: Kondensat Polymer or HTV Silicone Rubber LGS/Silicon AKCLGS/Cyclen LGS/Mixture 1/F910 Silicone Fluid/Drains & Purges Gums/AK Fluid HTV LGS/Destillat Kondensat V LGS/HTV Polymer LGS/Wacker	0.715 kg
3. Wacker AM6/Wacker AM9/Wacker AM1/Texig50 (Amino Functional Fluid)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.9880 kg
		2. Wacker Silane GF 95/Silicone PC 1220/Geniosil GF 95/Organo Silane AE 311	0.0655 kg
4. Wacker AM 928/Wacker AM 8 (Amino Functional Fluid)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3351 kg
		2. Mixture of Methyl Cyclo Siloxane with Water/Kondensat Polymer or HTV Silcone Rubber LGS/Silicon AKCLGS/Cyclen LGS/Mixture 1/F 910 Silicone Fluid/Drains & Purges Gums/AK Fluid HTV LGS/Destillat Kondensat V LGS/HTV Polymer LGS/Wacker	0.6650 kg
		3. Wacker Silicone Fluid AK 10	0.0100 kg
		4. Silane PC 1220/Geniosil GF 95/Organo Silane AE 311	0.917 kg

5. Wacker Powersoft 180 TH S-180/powersoft 180 (Amino Functional Fluid)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3744 kg
		2. Silane PC 1220/Geniosil GF 95/Organo Silane AE 311	0.0524 kg
		3. Lutensol TO 108/Marlipal 013/109	0.1500 kg
		4. Lutensol TO 5/Marlipal 013/50	0.1500 kg
6. Wacker AM 927 (Amino Functional Fluid)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.3458 kg
		2. Mixture of Methyl Cyclo Siloxane with Water: Kondensat Polymer or HTV Silicone Rubber LGS/Silicon AKCLGS/Cyclen LGS/Mixture 1/F 910 Silicone Fluid/Drains & Purges Gums/AK Fluid HTV LGS/Destillat Kondensat V LGS/HTV Polymer LGS/Wacker	0.6792 kg
		3. Wacker Silicone Fluid AK 10	0.0100 kg
		4. Silane PC 1220/Geniosil GF 95/Organo Silane AE 311	0.0655 kg
7. Wacker E 41 M (Emulsion of Dimethyl Fluid)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.2230 kg
		2. Mixture of Methyl Cyclo Siloxane with Water: Kondensat Polymer or HTV Silicone Rubber LGS/Silicon AKCLGS/Cyclen LGS/Mixture 1/F 910 Silicone Fluid/Drains & Purges	0.1270 kg

			Gums/AK Fluid HTV LGS/Destillat Kondensat V LGS/HTV Polymer LGS/Wacker	
			3. Wacker Silicone Fluid AK 10	0.0100 kg
			4. Lutensol TO 108/Marlipal 013/109	0.0100 kg
			5. Lutensol TO 5/Marlipal 013/50	0.0100 kg
	8. Wacker Finish CT 181 M/ Wacker Finish CT 963 E (Amino Micro Emulsion)	1 kg	1. Wacker Silane GF 95/Silicone PC 1220/Geniosil GF 95/Organo Silane AE 311	0.0120 kg
			2. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.2135 kg
			3. Lutensol TO 5/Marlipal 013/50	0.0270 kg
			4. Lutensol TO 108/Marlipal 013/60	0.0810 kg

15	Case No.: 6/45/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00357/AM12/	RLA File :34/24/040/00204/AM12/	Lic.No/Date:3410032723 27.12.2011	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

	Case No.: 9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
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16	HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:04.04.2012
Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.				

17	Case No.:10/45/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00361/AM12/	RLA File :03/94/040/00867/AM12/	Lic.No/Date:0310673762 30.12.2011	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

18	Case No.:18/43/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00346/AM12/	RLA File :24/24/040/00013/AM12/	Lic.No/Date:2410035171 04.01.2012	Defer Date:11.04.2012
	Decision: A D/L No. 46011/20/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.			

19	Case No.:20/43/87-ALC1/2011	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00348/AM12/	RLA File :30/24/040/00053/AM12/	Lic.No/Date:3010082394 04.01.2012	Defer Date: 11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

20	Case No.:13/46/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00376/AM12/	RLA File :08/24/040/00232/AM12/	Lic.No/Date:0810107537 09.01.2012	Defer Date:11.04.2012

Decision: A copy of application has been forwarded to D/o C&PC on 08.02.2012. Comments of D/o C&PC are awaited.

Case No.:4/45/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Approved
HQ File :01/87/050/00355/AM12/	RLA File :02/24/040/00174/AM12/	Lic.No/Date:0210172215 10.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39029000	63/0- PP COMPOUND(Containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	1000.000	M.T	39000000.00	750000.00 US\$
				Total	39,000,000.00	750,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE	400.000	M.T	29120000.00	560000.00 US\$	Value
2	28365000	CALCIUM CARBONATE	600.000	M.T	4524000.00	87000.00 US\$	Value
				Total	33,644,000.00	647,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2011 dated 08.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Compound (containing	1 kg	1. Polypropylene Resin/Granules	0.400 kg

	40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	2. Carbonate	Calcium	0.600 kg
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22	Case No.:12/45/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00363/AM12/	RLA File :02/24/040/00187/AM12/	Lic.No/Date:0210172425 13.01.2012	Defer Date:11.04.2012
	Decision: A D/L No. 46011/12/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.			

23	Case No.:2/45/87-ALC1/2011	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00353/AM12/	RLA File :03/95/040/00878/AM12/	Lic.No/Date:0310678496 24.01.2012	Defer Date:11.04.2012
	Decision: A D/L No. 46011/21/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm giving 15 days time for submission of information.			

24	Case No.:3/48/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

	Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
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25	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:11.04.2012
Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.				

26	Case No.:5/48/87-ALC1/2011	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00404/AM12/	RLA File :07/24/040/00438/AM12/	Lic.No/Date:0710086023 06.02.2012	Defer Date:04.04.2012
Decision: A copy of application has been forwarded to DIPP on 22.02.2012. Comments of DIPP are awaited.				

27	Case No.:6/48/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00405/AM12/	RLA File :04/24/040/00234/AM11/	Lic.No/Date:0410133443 06.02.2012	Defer Date:04.04.2012
Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.				

28	Case No.:7/48/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00406/AM12/	RLA File :04/24/040/00030/AM12/	Lic.No/Date:0410133444 06.02.2012	Defer Date:04.04.2012
Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.				

29	Case No.:9/51/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00454/AM12/	RLA File :03/95/040/00913/AM12/	Lic.No/Date:0310680356 06.02.2012	Defer Date:11.04.2012

Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.

30	Case No.:10/51/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00455/AM12/	RLA File :03/95/040/00914/AM12/	Lic.No/Date:0310680349 06.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

31	Case No.:8/48/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00407/AM12/	RLA File :04/24/040/00031/AM12/	Lic.No/Date:0410133476 07.02.2012	Defer Date:04.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

32	Case No.:14/51/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00459/AM12/	RLA File :30/24/040/00065/AM12/	Lic.No/Date:3010083367 07.02.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

33	Case No.:15/51/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00460/AM12/	RLA File :30/24/040/00066/AM12/	Lic.No/Date:3010083372 07.02.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

34	Case No.:11/51/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00456/AM12/	RLA File :03/95/040/00925/AM12/	Lic.No/Date:0310680803 08.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to DIPP on 16.03.2012. Comments of DIPP are awaited.			

35	Case No.:12/51/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00457/AM12/	RLA File :03/95/040/00926/AM12/	Lic.No/Date:0310680806 08.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to DIPP on 16.03.2012. Comments of DIPP are awaited.			

36	Case No.:16/51/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00461/AM12/	RLA File :05/24/040/00403/AM12/	Lic.No/Date:0510317028 08.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 16.03.2012. Comments of D/o C&PC are awaited.			

37	Case No.:2/48/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00401/AM12/	RLA File :02/24/040/00207/AM12/	Lic.No/Date:0210173831 09.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

	Case No.:5/51/87-ALC1/2011	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
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38	HQ File :01/87/050/00450/AM12/	RLA File :03/94/040/00949/AM12/	Lic.No/Date:0310681659 13.02.2012	Defer Date:11.04.2012
Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.				

39	Case No.:4/51/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00449/AM12/	RLA File :03/94/040/00875/AM12/	Lic.No/Date:0310681777 14.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

40	Case No.:7/51/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00452/AM12/	RLA File :03/95/040/00424/AM12/	Lic.No/Date:0310681942 14.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 16.03.2012. Comments of D/o C&PC are awaited.			

41	Case No.:8/51/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00453/AM12/	RLA File :03/95/040/00767/AM12/	Lic.No/Date:0310681947 14.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

42	Case No.:1/48/87-ALC1/2011	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00400/AM12/	RLA File :03/94/040/01035/AM12/	Lic.No/Date:0310682255 16.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.02.2012. Comments of D/o C&PC are awaited.			

43	Case No.:6/51/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00451/AM12/	RLA File :03/94/040/01004/AM12/	Lic.No/Date:0310682453 17.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

44	Case No.:13/51/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00458/AM12/	RLA File :03/94/040/01028/AM12/	Lic.No/Date:0310682499 17.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

45	Case No.:9/48/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00408/AM12/	RLA File :31/83/040/00229/AM12/	Lic.No/Date:3110053068 21.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

46	Case No.:3/51/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00448/AM12/	RLA File :08/24/040/00271/AM12/	Lic.No/Date:0810109130 24.02.2012	Defer Date:11.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.			

47	Case No.:17/51/87-ALC1/2011	Party Name:R.M.EXPORTS	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00462/AM12/	RLA File :30/24/040/00072/AM12/	Lic.No/Date:3010083945 27.02.2012	Defer Date:11.04.2012

Decision: A copy of application has been forwarded to D/o C&PC on 15.03.2012. Comments of D/o C&PC are awaited.

48	Case No.:1/51/87-ALC1/2011	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00446/AM12/	RLA File :03/95/040/00998/AM12/	Lic.No/Date:0310685108 06.03.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

49	Case No.:2/51/87-ALC1/2011	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00447/AM12/	RLA File :03/95/040/00499/AM12/	Lic.No/Date:0310685128 06.03.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

50	Case No.:18/51/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00463/AM12/	RLA File :03/95/040/01040/AM12/	Lic.No/Date:0310685673 12.03.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

51	Case No.:19/51/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00464/AM12/	RLA File :03/95/040/01041/AM12/	Lic.No/Date:0310685674 12.03.2012	Defer Date:04.04.2012

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.

52	Case No.:20/51/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00465/AM12/	RLA File :03/95/040/00968/AM12/	Lic.No/Date:0310685682 12.03.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

53	Case No.:21/51/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:51/87-ALC1/2011 23.03.2012	Status: Deferred
	HQ File :01/87/050/00466/AM12/	RLA File :03/95/040/00957/AM12/	Lic.No/Date:0310685693 12.03.2012	Defer Date:04.04.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
